

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1577/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Kamdhenu Agrochem Industries
 V/s.
 Jogma Laminates Industry Pvt. Ltd.

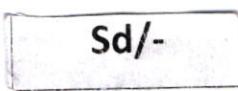
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	Jinesh Jani	Advocate for Applicant/operational creditor.	

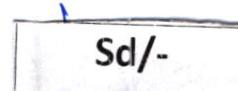
ORDER

CP No. 1577/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 25.01.2018.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)